

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

05.03.2021

M.A./350/595/2018

O.A./350/1360/2015

M.A./350/711/2019

(RE-CALLING OF ORDER)

ITEM NO:23

FOR APPLICANTS(S) Adv. : Mr. N. Paul

PRADIPTA DE & ANOTHER

-V/S-

M/O DEFENCE

LIBRARY

FOR RESPONDENTS(S) Adv.: Ms. D. Nag
Mr. P. C. Das

| Notes of The Registry | Order of The Tribunal |
|-----------------------|--|
| | <p>Ld. counsel for both sides are present.</p> <p>MA. 595/2018 filed by the applicant for recalling has already been disposed of. Despite such order MA has been listed once again. Hence, MA be deleted from the cause list.</p> <p>Respondents to produce the selection file in regard to the notification dated 27.10.2013 as contained in Annexure A-3 to the OA, on the next date.</p> <p>Mr. P. C. Das, filed an MA. 711/2019 for addition of the party.</p> <p>Ld. counsel for respondents may raise objection to MA. 711/2019 where the applicant has asked for addition as a applicant.</p> <p>List the OA. 1360/2015 on 07.05.2021.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">(BIDISHA BANERJEE) MEMBER (J)</p> <p>pd</p> |